NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/648/ (IB)/2017

NAME OF THE PETITIONER(S)

: ENCORE HEALTHCARE LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHARMACEUTICALS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) S. KANNAY,

Bulms Pramacehicus

for.

2) for TK Bhadeal VIKRAM PJAIN

SHWOTH VAKUDOVAN

coursel for Applicant

<u>ORDER</u>

Counsels representing both the parties are present. Counsel for petitioner filed rejoinder and furnished a copy of the same to the other side. Counsel for respondent stated that there is a possibility of settling the matter between the parties and the respondent has agreed to pay Rs.16 lakhs which is under dispute. Counsel for respondent prayed for time to submit the outcome of the settlement talks. Time is extended at request. Put up on 09.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)